

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 243 OF 2014 &
I.A. No. 282 of 2015

Dated : 20th November, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Municipal Corporation of Greater Mumbai
Versus

...Appellant(s)

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Vivek Oriel a/w
Mr. R. Dubal, Mr. R. Patsute (Reps.)

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R.2

Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

Mr. Aditya Menon for R.4
Ms. Iti Agarwal for R.4

Mr. S. Venkatesh
Mr. Anuj P. Agarwala

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **30.11.2015.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson